

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2163
ANSWERED ON 04.07.2019

WATER BODIES IN TAMIL NADU

2163. SHRI P.R. NATARAJAN

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has any plan to restore and rejuvenate water bodies in Tamil Nadu; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) & (b) Works related to water resources development & management are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes.

Central Assistance (CA) for restoration of water bodies is provided under the scheme of Repair, Renovation and Restoration (RRR) of Water Bodies, which is a component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

In the State of Tamil Nadu, 153 no of water bodies have been included under the RRR of Water Bodies Scheme with an estimated cost of Rs.77.75 crore. Central Assistance (CA) of Rs.16.25 crore has been released as per eligible proposals received so far.

Further, the Ministry of Environment, Forests & Climate Change (MoEF & CC) has released an amount of Rs.16.29 crore for various wetlands/lakes of Tamil Nadu under National Plan for Conservation of Aquatic Eco-system (NPCA) for conservation and management of wetlands (including lakes) in the country.
